

(M)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 395/2004  
OA 294/2003

New Delhi this the 8<sup>th</sup> day of February, 2005

**Hon'ble Mr. V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)**

1. Hari Ram Yadav (Mali),  
S/0 Sh. Vishwa Nath Yadav,  
ESI Hospital, Sector 24,  
NOIDA (UP), R/O 33/168,  
Trilokpuri, Delhi-110091
2. Sachinder Kumar Yadav (Mali )  
S/0 Shri Arun Parsad Yadav,  
ESI Hospital, Sector 24,  
NOIDA (UP), R/O D-221,  
New Ashok Nagar, Delhi-110091
3. Vedraj Singh (Mali ),  
S/0 Shri Nathu Singh,  
ESI Hospital, Sector 24,  
NOIDA (UP) R/O B-366,  
New Ashok Nagar, Delhi-110091

..Petitioners

(By Advocate Shri V.P.Trikha )

VERSUS

1. Shri Ajay Dua,  
Director General,  
ESI Corporation, ESIC Building,  
Kotla Road, New Delhi-110002.
2. Dr.(Smt.) Urmil Maltaray,  
The Director,  
ESI Corporation Hospital,  
Sector 24, NOIDA (UP)

..Respondents

(By Advocate Ms. Anant Mala Potdar )

Vb

ORDER (ORAL)

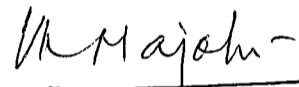
(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Learned counsel heard.

2. Vide order dated 30.10.2003 in OA 294/2003, respondents were directed to regularize the services of the applicants relaxing the age limit after considering suitability of the applicants. Learned counsel of the applicants has filed a copy of the respondents order dated 18.1.2005 to the effect that the services of the applicants are regularized in the cadre of Bearer w.e.f. 18.1.2005 by relaxing their age subject to the medical fitness and verification of character antecedents. In this view of the matter, we are satisfied that the directions of the Court have been complied with. CP is disposed of. Notices are discharged.



(Mrs. Meera Chhibber)  
Member (J)



(V.K.Majotra)  
Vice-Chairman (A)

8.2.05

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